23/10/2023, 10:28 Email

Email Sushil Kumar

Fwd: Response from our organisation

From: S.M.K. Chandra <ja-cadiv@trai.gov.in> Tue, Oct 10, 2023 09:56 AM

Subject : Fwd: Response from our organisation

To: Sushil Kumar <to-cadiv2@trai.gov.in>

Cc: Man Mohan Vyas <deputy-advisor.ca@trai.gov.in>

From: "A.K Singh" <advisorit@trai.gov.in> **To:** "S.M.K. Chandra" <ja-cadiv@trai.gov.in> **Sent:** Friday, October 6, 2023 9:42:41 AM **Subject:** Fwd: Response from our organisation

From: vijayanagarabalakedararahitara@gmail.com

To: "A.K Singh" <advisorit@trai.gov.in>

Cc: CAOCVO@gmail.com, southindiaconsumer@gmail.com, "dr venkidb"

<dr.venkidb@gmail.com>

Sent: Thursday, October 5, 2023 8:58:41 PM **Subject:** Response from our organisation

То

Mr.Anandkumar Singh Advisor CA-IT TRAI

Here by we attaching file of our organisation.



vcwaOffice Word Document (2).docx

13 KB

Responses from the Vijayanagara balkedara hitha raksana Kendra ®

- 1) As we all know the Telecom is just one of the sectors and they have many more regulators to concentrate on; so, they cannot afford the formalities insisted by TRAI especially translating all documents to English/Hindi. TRAI should avoid discretionary powers and everything should be transparent.
- 2) Whereas TRAI amendment to bring in networks is most welcome especially genuine Organisation of credibility, therefore whether it is State-Regional or National, they should be encouraged. Merely mentioning in the Bye law or MOA is not enough. Every Organisation can be ambitious but only some genuine credible Organisations get support..
- 3) Increased competition makes it healthy and genuine hence they should be encouraged. "Survival of the fittest" will lead to better performance.
- 4) We weren't exposed to the activities of TRAI hitherto but it was our State Network that informed us and held programmes in our district. Therefore, we need to reach out to a larger audience of consumers that too in rural areas for which only State Networks can provide; support. Unfortunately, genuine organisations that are passionately working for this cause cannot afford the cost and expenditure of documentation insisted by TRAI. Hence funded NGOs with our office administration and resources pooled in are promoted.
- 5) Also is TRAI indicating that they would fund the Organisation incase they would like to conduct surveys? Research projects? These involve costs and not practical or done by every organisation.some funds to be pooled from the other resources to conduct programmes.
- One can aspire to be sucesfull in getting good results but it needs lot of hard work, credibility, Leadership. Need to go beyond just basic introductory programmes and dealing with real issues especially on Policy interventions which TRAI has provided with Draft papers must be conducted. Conducting Capacity building workshops can also be done by the networks and it will provide more resource persons.

- 7) We have two powerful networks Viz: State network-CAOCVO and Regional-Consortium of South India Consumer Organisations (COSICO) with plenty of experience and dedication to guide us. This should be well utilised for strengthening Consumer Interest in TRAI. However, it doesn't serve any purpose of mentioning them but in practical sense they should be verified based on membership and programmes.
- 8) So we suggest that the TRAI must avoid getting into confrontation or avoid disputes, unnecessary litigation etc. Hence, it should be simple and straightforward.